NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 47/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.03.2017

NAME OF THE PARTIES: M/s. Eduspark International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

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<u>Common Order</u> <u>CSP 46/2017/230-232/2017/ NCLT/MB//MAH/2017</u> <u>CSP 47/2017230-232/2017/ NCLT/MB//MAH/2017</u>

At request of the RD/OL the time for filing their reports is extended for three weeks.

List this matter for final hearing on 5.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-**V. NALLASENAPATHY** Member (Technical)